

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 96/(MAH)/2015
CA No. 17 & 23/2017 & 56/2016

CORAM:

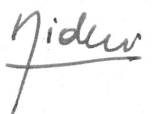
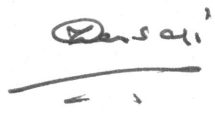
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017

NAME OF THE PARTIES: Aneesha Dutta & Anr.
V/s.
M/s. Ashu Dutt Network Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397/398 & 58 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Rajiv Gupta .	Adv. for Resp No.1	
2.	Ms. Santosh Paul e/w Ms. Nidhi Singh i/b Vidhi Partners	Adv. for Petitioners	
3.	Zai S Anur	Adv. for Respondent	

Common Order

CA No.54 To 56/2016 & 15 To 23/2017/ in
TCP No.91 To 96/397-398 & 58/ NCLT/MB/MAH/2015
CP No. 42/397-398 & 59/NCLT/MB/MAH/2016

For the Respondent side despite of giving two occasions, has not filed reply second time. At the request of the Respondent side, time for filing reply has been extended by one week and rejoinder if any, in 3 days thereof.

List this matter for hearing on 24.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)